NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

24

PRESENT: HON'BLE SHRI RATAKONDA MURALI– MEMBER JUDICIAL

(SINGLE BENCH)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 24.12.2019 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	**CP(IB) No.577/9/HDB/2019**
NAME OF THE COMPANY	**Vilin Biomed Ltd**
NAME OF THE PETITIONER(S)	**Sonex (Partnership) Firm**
NAME OF THE RESPONDENT(S)	**Vilin Biomed Ltd**
UNDER SECTION	**9 of IBC**

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
ABHISHEK DARAK	PCS	8977011791	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Naveen Vasireddy	Advocate	advocatenaw@outlook.com	

ORDER

PCS for the operational creditor is present. Counsel for the corporate debtor is present. PCS for the operational creditor is directed to serve a copy of the petition along with annexures on the counsel for the corporate debtor and obtain acknowledgment. For filing reply/ counter list the matter on 10.01.2020.

Member (J)

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